

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.04.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 838 of 2021	Maharashtra Industrial Development Corporation Vs. Shree Siddhivinayak Cotspin Pvt. Ltd. & Ors.	Anand Dilip	Abhishek Puri Surbhi Gupta Shaurya Dhoundiyal Amir Arsiwala

### For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 129 of 2021	Meenakshi Jha Vs. Registrar of Companies & Anr.	Srijan Sinha	Lata Sisodiya-R1
3.	Comp. App. (AT) No. 14 of 2022	Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors.	Tuhin Sinha	Aditya Bharech Punita Khatter-R1

### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 409 of 2020	Aroon Kumar Aggarwal Vs. ABC Consultants Pvt. Ltd.	Arav Pandit	Sara Sancheti
5.	Comp. App. (AT) No. 83 of 2021	BBC Developers Pvt. Ltd. Vs. Registrar of Companies, Odisha	Ashok Panigrahi	Kamal Kant Jha
6.	Comp. App. (AT) No. 139 of 2021	Hanuman Sharma Vs. Span Excursions Pvt. Ltd.	Abhinav Bhatia	Barun Kr. Sinha-R2

### For Hearing

7.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta Sandhya Iyer-R2 Prastut Dalvi-R4
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8.	Comp. App. (AT) (Ins) No. 346 of 2021 & I.A. No. 1933 of 2021	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	Prakruti Josh adhika Gautam-R1 Ishan Shah-R2 Karan Valecha
9.	Comp. App. (AT) (Ins) No. 543 of 2021	IDBI Bank Ltd. Vs. Indian Oil Corporation Ltd. & Anr.	Meera Murli	Amit Meharia Abhinash Agarwal Ankit Meharia-R1 Sunil Fernandes Raghav Chadha-R2
10.	Comp. App. (AT) No. 105 of 2020	Registrar of Companies Vs. AD Fin Capital Services India Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Abhishek Nahta Sameer Gupta
11.	Comp. App. (AT) No. 106 of 2020	Registrar of Companies Vs. Attractive Fin-Lease Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Satyam Roy Abhishek Nahta
12.	Comp. App. (AT) No. 115 of 2020	Registrar of Companies Vs. Aquiss Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Abhishek Nahta
13.	Comp. App. (AT) No. 116 of 2020	Registrar of Companies Vs. Euro Asia Mercantile Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Abhishek Nahta
14.	Comp. App. (AT) No. 117 of 2020	Registrar of Companies Vs. Nandal Finance and Leasing Pvt. Ltd.	Kamal Kant Jha	Arun Saxena Saral Sharma

#### For Directions - to Settle Date

15.	I.A. No. 2812 of 2021 in Comp. App. (AT) (Ins) No. 842 of 2021	State Tax Department Vs. Electra Accumulators Ltd. & Anr.	Maulik Nanavati	
16.	Comp. App (AT) (Ins) No. 726 of 2019 & I.A. No. 1975 of 2021	Continental Piling & Excavation Pvt Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	Rishi Bhanahar
17.	Comp. App. (AT) (Ins) No. 1185 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha-R1 Shashank Agarwal-R2
18.	Comp. App. (AT) (Ins) No. 446 of 2020	Moser Baer Karamchari Union Vs. Moser Baer Solar Ltd.	Shriya Maini	Arvind Garg Kamal Mehta-R1

19.	Comp. App. (AT) (Ins) No. 1084 of 2020	Utsav securities Pvt. Ltd. Vs. Sunworld Luxury Suites Pvt. Ltd.	Raktim Gogoi Kartikeya Singh	Anshum Jain
20.	Comp. App. (AT) (Ins) No. 1138 of 2020 <b>(PH)</b>	Rakesh Mediratta Vs. Asian Hotels (North) Ltd.	Yogesh Jagia	Shivam Wadhwa
21.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director.  <b>With</b>	Honey Satpal	Zoheb Hossain Agni Sen-R1
22.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	Zoheb Hossain Agni Sen-R1
23.	Comp. App. (AT) (Ins) No. 279 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.  <b>With</b>	Kunal Sabharwal	Abhishek Anand Komal Abrol-R1
24.	Comp. App. (AT) (Ins) No. 106 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Ishaan Singhla	
25.	Comp. App. (AT) (Ins) No. 851 of 2021 <b>(PH)</b>	Mohit Arora Vs. PNB Housing Finance Ltd. & Anr.	Varsha Banerjee	Astha Venancio D Costa Gauri Goel-R1 Rakesh Prasad Khandelwal-R2
26.	Comp. App. (AT) (Ins) No. 888 of 2021 & I.A No. 2382 of 2021	Magnate Industries LLP Vs. Safal Developers Pvt. Ltd.	Ryan Dsouza	Juris Consillis Anmol Bartaria Vibhav Krishn
27.	Comp. App. (AT) No. 109 of 2020 & I.A. No. 2528 of 2021	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1

28.	Comp. App. (AT) No. 155 of 2020  (PH)	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C. Sharma D.N. Sharma Anirudha Agarwalla-R1
29.	Comp. App. (AT) No. 50 of 2021	Smrutiben Shreyansbhai Shah Vs. The Lok Prakashan Ltd. & Ors.  <b>With</b>	Anushree Kapadia	Natasha Dhruvan Shah-R2 Nipun Katyul
30.	Comp. App. (AT) No. 51 of 2021	Shreyansbhai Shantilal Shah Vs. Lok Prakashan Ltd. & Ors.	Avishkar Singhvi	Natasha Dhruvan Shah-R2
31.	Comp. App. (AT) No. 72 of 2021	Girdhari Lal Arora Vs. Union of India Through Secretary Ministry of Corporate Affairs, New Delhi & Anr.	Ketan Madan	
32.	Comp. App. (AT) No. 82 of 2021	Lasa Supergenerics Ltd. Vs. Harishree Aromatics & Chmicals Pvt. Ltd.	CS Ashish O. Lalpuria	
33.	Comp. App. (AT) No. 97 of 2021 & I.A. No.1793 of 2021	Internex Poly Pvt Ltd. (Formerly Known as Shubhnil Yarns Pvt. Ltd.) Vs. Gangotri Infrastructure Pvt. Ltd.	Satyan S. Israni	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

34.	Comp. App. (AT) (Ins) No. 1130 of 2020  (PH)	Kotak Mahindra Bank Ltd. Vs. Liquidator (P.S. Ajit Singh and Co. Automotives Pvt. Ltd.)	Rajiv R. Raj	Vishakha Gupta GS Pandey Rohit Sehgal
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**